

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/40/2026

Date: 28/03/2026

In terms of the State Government's Order No.26(55)Jud./2015 Part-II Jaipur, dated 10.09.2022 and pursuant to Gazette Notifications dated 28.03.2024 & 02.04.2024, **SUPER TIME SCALE** of Pay in District Judge Cadre i.e. Rs. 199100-224100 (Pay level J-7) is hereby granted to the following Officers with effect from the date mentioned against their names:-

| S. No. | NAME OF OFFICERS Sarva Sh./Smt./Ms./Dr. | UID NUMBER | DATE OF GRANT OF <u>SUPER TIME SCALE</u> | REMARKS |
|--------|--|------------|---|---------------|
| 1. | RAM SURESH PRASAD | RJ0144 | 01.01.2023 | |
| 2. | RAJENDER KUMAR | RJ0171 | 19.07.2021 | |
| 3. | ARUN KUMAR BERIWAL | RJ0172 | 23.07.2021 | |
| 4. | HUKAM SINGH RAJPUROHIT | RJ0173 | 18.07.2021 | Since Retd. |
| 5. | AJITABH ACHARYA | RJ0174 | 21.07.2021 | |
| 6. | SHIVANI SINGH | RJ0175 | 22.07.2021 | |
| 7. | MASHROOR ALAM KHAN | RJ0176 | 01.05.2022 | |
| 8. | HEMRAJ GAUR | RJ0177 | 18.07.2021 | |
| 9. | ANIL BENIWAL | RJ0179 | 02.02.2024 | |
| 10. | RAMESHWAR PRASAD CHOUDHARY | RJ0180 | 18.07.2021 | |
| 11. | CHAKRAVARTTY MAHECHA | RJ0181 | 22.07.2021 | |
| 12. | MEENAKSHI SHARMA | RJ0182 | 01.08.2021 | |
| 13. | SATYA NARAIN TAILOR | RJ0183 | 01.08.2021 | |
| 14. | KISHAN CHAND | RJ0185 | 18.10.2021 | Since Retd. |
| 15. | ALKA SHARMA | RJ0186 | 18.10.2021 | |
| 16. | NAHAR SINGH MEENA | RJ0188 | 06.06.2022 | |
| 17. | SONIKA PUROHIT | RJ0189 | 08.06.2022 | |
| 18. | MAN SINGH CHUNDAWAT | RJ1013 | 17.02.2024 | |
| 19. | BANNA LAL JAT | RJ1015 | 20.02.2024 | |
| 20. | SIMA AGARWAL | RJ1016 | 20.02.2024 | |
| 21. | REKHA SHARMA | RJ0299 | 05.02.2024 | Since Expired |
| 22. | UPENDRA SHARMA | RJ1017 | 20.02.2024 | |

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| S. No. | NAME OF OFFICERS Sarva Sh./Smt./Ms./Dr. | UID NUMBER | DATE OF GRANT OF <u>SUPER TIME SCALE</u> | REMARKS |
|--------|--|------------|---|-------------|
| 23. | HANUMAN PRASAD | RJ0209 | 05.02.2024 | Since Retd. |
| 24. | REKHA BHARGAVA | RJ0210 | 05.02.2024 | Since Retd. |
| 25. | SUNIL RANWHA | RJ1019 | 18.02.2024 | |
| 26. | ARUN KUMAR DUBEY | RJ0213 | 05.02.2024 | Since Retd. |
| 27. | ANUPAMA RAJEEV BIJLANI | RJ0305 | 05.02.2024 | |
| 28. | SURENDRA SINGH | RJ0214 | 05.02.2024 | Since Retd. |
| 29. | RAJ KUMAR | RJ1020 | 17.02.2024 | |
| 30. | SANJAY KUMAR | RJ0216 | 05.02.2024 | Since Retd. |
| 31. | KRISHNA SWAROOP CHALANA | RJ0217 | 28.03.2024 | |
| 32. | SURENDRA KUMAR | RJ1021 | 28.03.2024 | |
| 33. | SOHAN LAL SHARMA | RJ0219 | 20.06.2024 | Since Retd. |
| 34. | GIRIJESH KUMAR OJHA | RJ0310 | 01.07.2024 | |
| 35. | SACHIN GUPTA | RJ1022 | 01.08.2024 | |
| 36. | RAJBIR SINGH | RJ0221 | 01.08.2024 | |
| 37. | AKHILESH KUMAR | RJ1023 | 01.10.2024 | |
| 38. | ANOOP KUMAR PATHAK | RJ1024 | 27.01.2025 | |
| 39. | BHARAT BHUSHAN GUPTA | RJ0226 | 27.01.2025 | Since Retd. |
| 40. | PRAHLAD RAY SHARMA | RJ0327 | 27.01.2025 | |
| 41. | GHANSHYAM SHARMA | RJ1025 | 01.03.2025 | |
| 42. | OM PRAKASH SHARMA | RJ1026 | 01.03.2025 | |
| 43. | TIRUPATI KUMAR GUPTA | RJ0349 | 01.04.2025 | |
| 44. | AMIT KUMAR KARWASRA | RJ1027 | 01.04.2025 | |
| 45. | RAKESH KATARA | RJ0282 | 01.04.2025 | |
| 46. | GOPAL BIJORIWAL | RJ0233 | 01.05.2025 | Since Retd. |
| 47. | BHUPENDAR KUMAR SANADHYA | RJ1028 | 01.07.2025 | |
| 48. | SATISH CHAND KAUSHIK | RJ0236 | 23.07.2025 | Since Retd. |
| 49. | VIKRAM CHOUDHARY | RJ1029 | 01.08.2025 | |
| 50. | VINOD KUMAR SONI | RJ0238 | 01.09.2025 | Since Retd. |

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| S. No. | NAME OF OFFICERS Sarva Sh./Smt./Ms./Dr. | UID NUMBER | DATE OF GRANT OF <u>SUPER TIME</u> <u>SCALE</u> | REMARKS |
|--------|--|---------------|--|---------|
| 51. | REKHA RATHORE | RJ0311 | 01.09.2025 | |
| 52. | BARKAT ALI | RJ1030 | 01.09.2025 | |
| 53. | ARUN JAIN | RJ1031 | 01.11.2025 | |

BY ORDER



REGISTRAR GENERAL

No.Estt./RJS/B2(i)/06/2016/1274

Date: 28/03/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/ (Class.)/ OSD(F&I)/O.S.D.(Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers posted in their judgeship.
11. Concerned retired Judicial Officers.
12. The last posting where concerned retired Judicial Officers were posted.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. Concerned Treasury Officers.
15. P.S. to all Hon'ble Judges sitting at Jodhpur.
16. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

**Personal File/Service-Book Clerk/
T/P Clerk/Jr. Actt./Misc.Clerk/
D.E.Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/RJS Leave
A.A.O.(Bill)/Pension Cell/
Building Cell/Budget**



REGISTRAR GENERAL